

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

08/02/2019

T.A./260/24/2015

N SINGH
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:34

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. S. K. Mohapatra

Notes of The Registry	Order of The Tribunal
	List revised. None appears for the Applicant.
	Ld. Counsel for the respondents is present and requested for an adjournment. This matter is quite old.
	Hence, the T.A is dismissed for default for non-prosecution on the part of the Applicant. <div style="border: 1px solid black; padding: 5px; text-align: center;">(GOKUL CHANDRA PATI) MEMBER (A)</div> pms